GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3762 ANSWERED ON:19.03.2015 FAMILY COURT

Gaikwad Dr. Sunil Baliram; Kaushik Shri Ramesh Chander; Nete Shri Ashok Mahadeorao

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of family courts functioning at present in the country, State-wise;
- (b) whether problems have been reported in disposing of cases registered in these courts;
- (c) if so, the details thereof and the steps taken to dispose of the pending cases;
- (d) whether the Government is contemplating to set up family courts in the country particularly in the backward and tribal regions of Maharashtra; and
- (e) if so, the details and status thereof?

Answer

MINISTER OF LAW & JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a): A statement indicating the number of family courts functioning in the country, State-wise, as per information available is enclosed as Annexure-I.
- (b) & (c): Disposal of cases in Courts is within the domain of judiciary. The High Courts have not reported any problems in disposal of cases in Family Courts.
- (d) & (e): As per the Family Courts Act, 1984, Family Courts are established by the State Governments in consultation with the respective High Court as per their need. Under Section 3(1)(a) of the Family Courts Act, it is mandatory for the State Governments to set up a Family Court for every area in the State comprising a city or a town whose population exceeds one million. In other areas of the States, the Family Courts may be set up if the State Governments deem it necessary.

Annexure-I

NUMBER OF FAMILY COURTS FUNCTIONAL

S.No. Name of the State Number of Family Courts functional in the State

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1 Andhra Pradesh + Telangana 27
2 Arunachal Pradesh
3 Assam 03
          33
4 Bihar
5 Chhattisgarh 20
6 Delhi 15
7 Goa
8 Gujarat 19
2 Warwana 06
7 Goa
10 Himachal Pradesh -
11 Jammu & Kashmir
12 Jharkhand 21
               24
13 Karnataka
14 Kerala 28
15 Madhya Pradesh
16 Maharashtra
17 Manipur 05
18 Meghalaya -
19 Mizoram 04
19 Mizoram
20 Nagaland 02
21 Odisha 17
22 Punjab -
23 Puducherry 01
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24 Rajasthan 28
25 Sikkim 04
26 Tamil Nadu 14
27 Tripura 03
28 Uttar Pradesh 75
29 Uttarakhand 08
30 West Bengal 02
Total 422